

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3196  
ANSWERED ON:29.08.2013  
FLOOD PROJECTS  
Rawat Shri Ashok Kumar

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Union Government has received any proposal regarding construction of flood related projects from the Government of Uttar Pradesh;
- (b) if so, the details thereof;
- (c) the latest status thereof; and
- (d) the reasons for delay therein?

**Answer**

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (c) Yes Madam. The Government of Uttar Pradesh has from time to time sent various proposals regarding construction of flood related projects for techno-economic appraisal in Ganga Flood Control Commission (GFCC). During XI Plan, the Government of India had approved 26 projects of Government of Uttar Pradesh under Flood Management Programme (FMP) and the Central Assistance of Rs. 336.35 crore has so far been released. Out of these 26 projects, 6 projects have been completed. The Government of Uttar Pradesh has further sent 60 new projects related to flood control and erosion. Out of these, 3 projects have been techno-economically accepted by Advisory Committee of MoWR, 15 projects have been techno-economically cleared by GFCC, 40 projects have been technically examined by GFCC and observations conveyed to the State Government. Preliminary scrutiny has been done for remaining 2 projects.

(d) The delay in completion of approved projects is generally due to lesser period of time available for working, non-submission of requisite documents in-time including utilisation certificate, audit statements and concurrent evaluation reports etc.

The delay in techno-economic clearance of the new projects is mainly due to non-submission of requisite compliance to the observations of GFCC by the Government of Uttar Pradesh in time.